

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-CW-249-2020**

Spark Healthlink Pvt. Ltd. ... Petitioner  
Versus  
State of Goa and ors. ... Respondents.

Shri S. N. Joshi, Advocate for the Petitioner.  
Shri P. Kamat, Advocate for the respondent nos.2 and 6.  
Ms. S. Mordekar, Addl. Govt. Advocat for the respondent no.1.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:- 8<sup>th</sup> December 2020.**

**P.C. :**

Respective counsel have agreed to exchange the pleadings.

Post the matter on 5.1.2021.

**DAMA SESHADRI NAIDU, J.**

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